

**New measures to quicken the pace of road projects**

1937. SHRI N.K. SINGH : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the National Highways Authority of India has decided to undertake a number of new measures to quicken the pace of lagged projects;

(b) if so, the details thereof;

(c) whether several road projects are not properly implemented due to dispute between partners and non-serious bidders; and

(d) if so, to what extent new measures undertaken by NHAI are going to remove such hurdles in the development of road projects?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH) : (a) Yes Sir.

(b) In order to expedite implementation of projects, 12 Regional Offices have been set up by National Highways Authority of India (NHAI) each headed by Chief General Manager (CGM) with delegation of financial/administrative powers to speed up the Land Acquisition (LA) activities and progress of work. High powered committee under Chief Secretaries have been set up in the states with CGM in Regional offices of NHAI made as Members Secretary for coordinating the meetings on the issues related to National Highways Development Project (NHDP). Projects are also closely and periodically reviewed at the Headquarter as well as the field units.

(c) No, Sir.

(d) Does not arise.

**Setting up separate board for road, security and traffic management**

†1938. SHRI BIRJLAL KHABRI : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government is considering to set up a separate Board for road, security and traffic management;

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†Original notice of the question was received in Hindi.

- (b) if so, the details thereof; and
- (c) by when this Board is likely to start functioning?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEV S. KHANDELA) : (a) and (b) There is no such proposal to create a Board for road, security and traffic management. However, a Bill was introduced in Lok Sabha on 4.5.2010 to create the National Road Safety and Traffic Management Board to oversee road safety activities in the country which was referred to Department related Parliamentary Standing Committee for examination. The Committee has submitted its report to the Chairman, Rajya Sabha on 21.7.2010.

- (c) No definite time frame could be envisaged at this stage for constitution of the Board.

**Funds to Bihar for development and maintenance of NHs**

†1939. SHRI RAJNITI PRASAD : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of the amount allocated to the State of Bihar for development and maintenance of National Highways during the last three years;
- (b) the reasons for not yet reimbursing the amount spent on repairing of damaged highways by Government of Bihar;
- (c) the details of the Government's plan for strengthening or constructing new highways for the development of under developed areas; and
- (d) the details of the highways identified for construction, maintenance and development in Bihar by the Central Government during the current phase and the phase of development they are in?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH) : (a) The amount allocated to the State of Bihar for development and maintenance of National Highways during the last three years are brought out as under along with the year-wise expenditure:

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